NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 41

IA 1973/2022 IN C.P.(IB)4488/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **IDFC Bank Ltd**
V/s
Ashapura Intimates Fashion Ltd

Appearance (via video-conference):

For Applicant : PCA Ayush Rajani a/w Mitali Bhatt i/b AKR Advisors

For Respondent : None Present

Section 60(5),7 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 10.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish